

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 202/252/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY: Malik Hotels (India) Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Anurag Nirbhata, CS  
Ms. Lakshmi Gurung, Standing Counsel for the I.T. Dept.

**ORDER**

No reply has been filed on behalf of the ROC despite issuance of notice.

Fresh Court notice be issued for 18<sup>th</sup> January, 2018.

Ld. Counsel for the Income Tax Department also prays for some time to file their objections, if any.

To come up on 18<sup>th</sup> January, 2018.

-8-d-1

(S. K. Mohapatra)  
Member (T)

-8-d-1

(Ina Malhotra)  
Member (J)